

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.31/73/(4)/Chd/Hry/2017

Shama Magoo

...Petitioner-Depositor

Versus.

SRS Limited

...Respondent

Present: Mr. Ashok Gupta, Advocate with Ms. Shama Magoo,
depositor in person.
Mr. Anand Chhibbar, Senior Advocate with
Mr. Rakesh Kumar, Advocate for respondent.

Put up as and when CP No.121(ND)/2016 / RT No.180/Chd/Hry/
2017 is listed for pronouncement.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 21, 2017
arora